

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 3791/2025

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SIYARAM & ANR.

Respondent(s)

Date : 30-10-2025 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Sakshi Kakkar, AOR
Ms. Anusha Rathore, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

One week's time, is granted to the Ld. Counsel for the appellant to file spare copies for issuance of notice to Respondent Nos. 1 and 2.

If spare copies are filed within one week, Registry to issue Notice of Lodgement of Petition of Appeal to the respondents immediately and list again on 8.12.2025.

In case of default, process the matter for listing before the Hon'ble Judge-in-Chambers, for further directions.

MASHROOR ALAM KHAN
Registrar

MG